GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1806 ANSWERED ON:07.03.2013 SUPPLY OF COAL TO POWER PLANTS

Chanabasappa Shri Udasi Shivkumar;Naik Dr. Sanjeev Ganesh;Rajendran Shri C.;Reddy Shri Modugula Venugopala ;Sule Supriya ;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of POWER be pleased to state:

- (a) the details of thermal power plants in the country, their installed power generation capacity and the actual power being generated therefrom, plant and State/UT-wise;
- (b) the details of demand and the quantum of coal actually supplied to these power plants affecting their power generation capacity and the reasons therefor, plant and State-wise;
- (c) the extent to which the power generation was affected due to shortage of coal during each of the last three years and the current year, plant-wise; and
- (d) the corrective measures being taken by the Government to meet the shortage of coal in power plants during the 12th Five Year Plan period?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

- (a) The State wise installed power generation capacity of thermal power stations is given at Annex-I. The power generated from the stations monitored in Central Electricity Authority (CEA) during the current year (April, 2012 to January, 2013) is given at Annex-II.
- (b) The state-wise details of requirement and the quantum of coal actually supplied to thermal generating plants monitored in CEA during the current year (April, 2012 to January, 2013) is given at Annex-III.
- (c) Power Utilities have reported a generation loss of 11.7 Billion Units (BUs) in 2012-13 (up to January 2013) due to shortage of coal. State wise and Station-wise details of generation loss due to shortage of coal, as reported by the utilities, for last three years and current year, is at Annex-IV.
- (d) In order to ensure adequate supply of coal to the power plants following steps have been taken.
- (i) Ministry of Coal / Coal India Limited (CIL) have been insisted upon to enhance production of coal in the country.
- (ii) Thrust is on ramping up production of coal by captive coal block allottees from existing mines and expedite commissioning of new coal blocks.
- (iii) CIL has been directed to sign Fuel Supply Agreements (FSAs) with power plants that have entered into long-term Power Purchase Agreements (PPAs) with DISCOMs and have been commissioned /would get commissioned on or before 31st March 2015
- (iv) The FSAs will be signed for full quantity of coal mentioned in the Letters of Assurance (LOAs) for a period of 20 years with trigger level of 80% for levy of disincentive and 90% for levy of incentive.
- (v) To meet its commitments, CIL may reduce coal meant for e-auction from 10% to 7% of its production progressively till the end of 12th Plan.
- (vi) In case of any shortfall in fulfilling its commitment under the FSAs from its own production, CIL will arrange for supply of coal through imports or through arrangement with PSUs allotted coal blocks for commercial mining.
- (vii) In addition to above, power utilities are importing coal to bridge the gap between demand and indigenous availability of coal subject to blending limitations of the boiler.